

आयकर अपीलिय अधिकरण, राजकोट न्यायपीठ
**IN THE INCOME TAX APPELLATE TRIBUNAL,
RAJKOT BENCH, RAJKOT
(Conducted through E-Court)**

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
And
SHRI TR SENTHIL KUMAR, JUDICIAL MEMBER**

आयकरअपीलसं./ITA No. 63/Rjt/2022

निर्धारणवर्ष/Asstt. Year:2017-2018

Late Shri Arvind Vithaldas Joshi, L/H. Mahesh A. Joshi, Maitri Bhavan, Plot No.18, Sector-8, Gandhidham-370201. PAN: AAPPJ6926P	Vs.	The Pr.CIT-1, Rajkot.
(Applicant)		(Respondent)

Assessee by :	Shri Manish Vora, A.R
Revenue by :	Shri Shramdeep Sinha, Sr. DR

सुनवाईकीतारीख/**Date of Hearing** : **20/11/2023**

घोषणाकीतारीख/**Date of Pronouncement**: **29/11/2023**

आदेश/ORDER

PER WASEEM AHMED, ACCOUNTANT MEMBER:

The captioned appeal has been filed at the instance of the assessee against the order of the Ld. Pr. Commissioner of Income Tax, Rajkot-1, arising in the matter of order passed under Section 263 of the Income Tax Act, 1961 (here-in-after referred to as "the Act") relevant to the Assessment Year 2017-18.

2. At the outset, it was noticed that the Assessee vide letter dated 27/11/2023 requested to withdraw the appeal. The relevant extract of the letter is reproduced as under:

Aforesaid appeal was filed against an order passed U / s 263 of the act dated 14.02.2022 by Principal Commissioner, CIT-1, Rajkot. After passing of aforesaid order an assessment is completed U/s. 143(3) r.w.s. 263 of the act, determining the assessed income as income

assessed U / s 143(3) of the act. As no adverse interference was drawn while framing the reassessment, I humbly request your honour to kindly allow me to withdraw the appeal filed in ITA-63/RJT/2022 & oblige.

3. Thus, in view of the above submission made by the assessee, expressing his willingness in not proceeding with the appeal, and no objection from the Ld. D.R. at the time of hearing of the matter, the appeal preferred by the assessee is dismissed as withdrawn.

4. In the result, the appeal preferred by the assessee is dismissed as withdrawn.

Order pronounced in the Court on 29/11/2023 at Ahmedabad.

**Sd/-
(TR SENTHIL KUMAR)
JUDICIAL MEMBER**

**Sd/-
(WASEEM AHMED)
ACCOUNTANT MEMBER**

Ahmedabad; Dated 29/11/2023
Manish, Sr. PS

(True Copy)